

**ARMS FROM U.S.A. AND U.K. ON
COMMERCIAL BASIS**

83. SHRI B. K. MAHANTI : Will the Minister of DEFENCE be pleased to state whether in view of the Tashkent Declaration supply of arms on commercial basis from U.K. and U.S.A. has been normalised ?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : UK Government have since the middle of March 1966 lifted all restrictions on supply of military equipment and stores on commercial basis. US Government have also relaxed from the middle of the February 1966 restrictions on commercial sales of non-lethal military equipment.

PAKISTANI ARMY ON THE INDIAN BORDERS

84. SHRI B. K. MAHANTI : Will the Minister of DEFENCE be pleased to state the present position regarding the concentration of Pakistani armed forces on the Indian borders ?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : Pakistani armed forces continue to be located a few miles on the Pakistan side of the International Border, across Jammu and Kashmir, Punjab, Rajasthan, Gujarat and the cease-fire line in Jammu and Kashmir.

**PAYMENT OF ROYALTIES BY CEYLON
GOVERNMENT TO INDIAN FILM PRODUCERS**

85. SHRI N. R. M. SWAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the Government of Ceylon have decided not to pay any royalties to Indian Film Producers for playing Indian film music over the commercial service of Radio Ceylon; and

(b) if so, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) Government is not aware of the reasons but the matter is being pursued.

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PAPER LAID ON THE TABLE

**THE NAVAL CEREMONIAL, CONDITIONS OF
SERVICE AND MISCELLANEOUS
(AMENDMENT) REGULATION, 196***

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS) : Sir, on behalf of Shri Y.B. Chavan, I beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy of the 'Ministry of Defence Notification S.R.O. No. 3-F. dated the 24th March, 1966, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1966. [Placed in Library. See No. LT-6043/66J.

**FINANCE ACCOUNTS OF THE
CENTRAL GOVERNMENT FOR THE
YEAR 1964-65**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA) : Sir, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1964-65.

**FIFTY-FOURTH REPORT OF THE
PUBLIC ACCOUNTS COMMITTEE'
(1965-66)**

SHRI M. P. BHARGAVA (Uttar Pradesh) : Sir, I beg to lay on the Table a copy of the Fifty-fourth Report of the Public Accounts Committee (1965-66) on Appropriation Accounts (Civil), 1963-64, Audit Report (Civil), 1965 and Audit Report (Commercial), 1965 and Finance Accounts, 1963-64 relating to the Ministries of Finance (including Planning Commission), Food, Agriculture and Community Development and Cooperation (Department of Agriculture) and Home Affairs (relating to Andaman Administration), Industry, Iron and Steel, Mines and Metals, Labour, Employment and Rehabilitation (Department of Rehabilitation), Department of Social Welfare, Ministries of Supply and Technical Development, Transport and Aviation and Works, Housing and Urban Development.